

## **P.Thiruppathi Vs Inspector Of Police**

**Court:** Madras High Court (Madurai Bench)

**Date of Decision:** Nov. 9, 2023

**Acts Referred:** Indian Penal Code, 1860 " Section 147, 148, 229A, 294(b), 307, 506(ii)

**Hon'ble Judges:** P. Vadamalai, J

**Bench:** Single Bench

**Advocate:** Sheenivasan.K, R.M.S.Sethuraman

### **Judgement**